

(a) whether Government have since taken a final decision to set up consumer industries in the public sector;

(b) if so, the items of consumer goods that will be produced in the public sector and the criteria followed by Government; for selection of these items; and

(c) the number of industrial units that are to be set up for this purpose and the estimated cost of those units?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) It is proposed to expand the scope of the public sector so as to cover, to the extent feasible, major production gaps likely to develop in some industrial sectors including items of mass consumption in the next few years.

(b) and (c) Decision have not yet been taken regarding the specific consumer goods which would be taken up in the public sector or their cost as the proposal is still under examination in consultation with various Ministries.

#### INTERNAL TRADE; OR BARTER SYSTEM

20. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether it is a fact that in certain parts of the country internal trade is still carried on a barter system;

(b) if so, the areas and the commodities in which such system is still being followed; and

(c) what are the commodities for means of exchange in those trades?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) to (c) Government have not compiled any statistics relating to the volume of internal trade carried on by barter system in the country. The task of compiling full statistics of such internal trade will in-

volve much expenditure of public funds which may not be commensurate with the results likely to be achieved.

#### MANUFACTURE OF REPLACEMENT PARTS OF GERMAN MACHINES

21. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether West Germany has offered to manufacture in India the replacement parts of the machinery supplied by them; and

(b) if so, what is Government's reaction to this offer?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### COMMISSION TO DETERMINE FAIR PRICES OF CARS

22. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether Government have recently appointed a commission to determine the fair selling prices for Fiat and Standard cars;

(b) if so, the reaction of the automobile manufacturers in this regard; and

(c) the time by when the Commission is likely to submit its report to Government?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b) On the recommendation of the Supreme Court, a Commission has been set up to recommend the fair selling prices of all the three makes of cars manufactured in the country, viz- Fiat, Ambassador